

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-4436
TO BE ANSWERED ON-22.03.2018

COMMISSIONING OF SOLAR PARK

4436. SHRI C. MAHENDRAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the Government has recently commissioned a solar park having total capacity of 2000 megawatts (MW) which is claimed to be the world's largest solar park and if so, the details thereof;
- (b) whether this is "plug and play" model for development of park, under which it acquires and develops land as blocks for solar power generation, embedded with required Government approvals and gives it out to solar power developers through auctions and if so, the details thereof;
- (c) the area of the park and mode of land acquisition from farmers; and
- (d) whether this will create employment and act as an incentive for natives and farmers to explore new opportunities of socio-economic growth in the region and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C)
(SHRI R.K. SINGH)

- (a) Government of Karnataka has reported the commissioning of first phase of 600 MW out of total capacity of 2000 MW solar park in Pavagada, Tumkur District in Karnataka. With 600 MW commissioned capacity, it is not yet the largest solar park.
- (b) Yes, it is plug and play system where the Solar Power Park Developer develops the infrastructure like land development, evacuation of power by establishing Internal transmission lines and pooling stations, roads, water facilities, streetlights etc. and leases the land to Solar Project Developers to set up the solar power plants. This park is developed in eight blocks of 250 MW each totaling to 2000 MW.
- (c) Government of Karnataka has reported that 13000 acres of land was obtained on annual lease rent basis from land owners for a period of 28 years for the 2000 MW Solar Park.
- (d) Government of Karnataka has reported that establishment of park would lead to creation of employment for the local population. Further, the lease model will help farmers in earning lease rentals for a period of 28 years. The annual land lease rent is approved for escalation by 5% on the principal lease rent in every two years for the next 28 years.
